

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.159 of 2014 (SZ)

Applicant(s)
P. Edwin Wilson, Purasaiwalkam
Chennai

Vs.

Respondent(s)
The State of Tamil Nadu, rep by its
Principal Secy., Environment and
Forests, Chennai and 4 others.

Legal Practitioner for Applicant(s)
M/s Syed Zam Mohammed and
A.M.Sinduja

Legal Practitioner for Respondent(s)
Mr. M.K. Subramanian for R-1 & R-4
Mr. R. Suriya Prakash for R-2
M/s. Wilson Associates for R-3
Mr. M.R. Gokul Krishnan for R-5

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 26th May, 2017</p> <p>Learned counsel appearing for the 2nd respondent, Greater Chennai Corporation has filed the report after serving copy of the report to the learned counsel appearing for the applicant.</p> <p>Post the matter on 11.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....E.M. (Shri P.S. Rao)</p>